

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION (CIVIL) Diary No(s). 7808/2024

NEHA JIGNESH AGRAWAL

Petitioner(s)

VERSUS

JIGNESH RAJENDRAPRASAD AGRAWAL

Respondent(s)

(FOR ADMISSION and IA No.89172/2024-EX-PARTE STAY and IA
No.89173/2024-EXEMPTION FROM FILING O.T. and IA No.89177/2024-
CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 19-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Abhay Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling is condoned.

Issue notice to the respondent.

In the meantime, there shall be a stay of further proceedings
in the Family Suit No.222/2023 titled as "*Jignesh Rajendraprasad
Agrawal Vs Neha Jignesh Agrawal*" pending before the Ld. Principal
Judge, Family Court, Ahmedabad, Gujarat.

(SNEHA)
SENIOR PERSONAL ASSISTANT

(VEENA RANI NAGPAL)
COURT MASTER (NSH)